

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 132

CA No. 27/2024

CA No. 503/2018

And

CP No. 211/Chd/Hry/2018

IN THE MATTER OF:

Agri-Best International B. V.

...

Petitioner

Versus

Agri Best India Ltd & ors.

...

Respondents

Under Section: 241, 242, 244, CA 2013

Rule: 11 of NCLT

Order delivered on 16.02.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 22.03.2024.

Sd/-
Court Officer